

teaching methods, clinical protocols, workforce management and other related issues.

- (v) Standardized nomenclature and acceptable terminologies for the various allied health professionals.
 - (vi) Establishing interim regulatory mechanisms to standardize curricula, training programmes and develop faculty across India in the allied health streams.
 - (vii) The establishment of management structure at the National, State and Institutional levels.
- (d) The process for establishing one National Institute of Paramedical Sciences (NIPS) and eight Regional Institutes of Paramedical Sciences (RIPS) has already been initiated.

Establishing of medical colleges by PSUs

245. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Medical Colleges are being established by NALCO at Rayagada in Odisha, by NTPC at Sundargarh, by Mahanadi Coalfield Limited at Talcher, High Tech Medical College at Rourkela, Railway Medical College at Bhubaneswar and ESIC Medical College at Bhubaneswar;
- (b) whether these Public Sector Units have already applied and completed the preliminary work for the establishment of Medical Colleges; and
- (c) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (c) The Medical Council of India (MCI) has not received any application for establishment of new medical college under Section 10 (A) of IMC Act, 1956 by NALCO, NTPC, Mahanadi Coalfield Limited, Railways and ESIC at Rayagada, Sundergarh, Talchar and Bhubaneswar respectively.

However, the MCI has issued Letter of Permission for establishment of Hi-Tech Medical College and Hospital, Rourkela by Vigyan Bharti Charitable Trust, Bhubaneswar for the academic year 2012-13.